

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2629

ANSWERED ON:12.03.2015

CHANGES IN SAGY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to modify the scheme Saansad Adarsh Gram Yojana (SAGY) considering the special circumstances of the States;
- (b) if so, the details thereof;
- (c) whether the Government proposes to earmark funds for the implementation of SAGY, if so, the details thereof;
- (d) the details of the vision of the Government to implement the developmental activities in the Adarsh Gram;
- (e) whether the Government has conducted any study regarding the population in Gram Panchayats in different States of the country for formulating the SAGY, if so, the details thereof; and
- (f) whether the Government proposes to change the guidelines for SAGY considering the views of the States and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDERSHAN BHAGAT)

(a) & (b) No Madam. The Scheme provides ample flexibility to States in the implementation of development activities.

(c) The Saansad Adarsh Gram Yojana is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage societal change/behavioural change, take collective responsibility and initiate People's projects. The achievement of this is intended through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds or starting new infrastructure or construction schemes. With this aim, as approved by the Union Cabinet, Secretaries of the relevant Ministries / Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes / Programmes to enable priority to be given to the Gram Panchayats selected under SAGY. However, as a onetime assistance, the States are being given funds at the rate of Rs. 50,000/- for each SAGY Gram Panchayat to be used by the Collectors/DMs for meeting administrative expenses.

(d) The details and salient features of Saansad Adarsh Gram Yojana(SAGY) are at Annexure I.

(e) No Madam.

(f) No Madam, in the Saansad Adarsh Gram Yojana (SAGY) guidelines, it is mentioned that "an Adarsh Gram should evolve out of people's shared vision, using their capacities and available resources to the best extent possible, duly facilitated by the MP, the Gram Panchayat, civil society and the government machinery. Naturally, the elements of an Adarsh Gram would be context specific. However, it is still possible to broadly identify the important activities". Hence, the activities in an Adarsh Gram identified in the Guidelines are illustrative and not exhaustive, giving the States flexibility to take up development activities according to their needs.